

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 59 of 2014 & IA No. 111 of 2014
Appeal No. 120 of 2014

Dated : **12th February, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of:

Madhya Pradesh Power Generating Co. Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava for R-2

Mr. G. Umapathy, Adv.
Mr. Aditya Singh, Adv.
Mr. K.K. Agarwal, Adviser
Mr. Dilip Singh, DGM
Mr. Sarthak for MPPMCL/R.5

Appeal No. 120 of 2014

In the matter of:

M. P. Power Management Co. Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. G. Umapathy, Adv
Mr. Aditya Singh, Adv

Mr. K.K. Agarwal, Adviser
Mr. Dilip Singh, DGM
Mr. Sarthak for MPPMCL/R.5

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for R-2 & 3
Mr. Rajiv Srivastava
Ms. Garima Srivastava for R-2
Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-5

ORDER

Relist these matters for hearing on 28.03.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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